

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 181 /UHC/Admin.A/2011

Dated: August 26, 2011.

Henceforth, the Civil Judge (Jr. Div.), Karanprayag, Distt. Chamoli will also hold camp Court at Tharali, Distt. Chamoli once in every week until such time a Civil Judge (Jr. Div.) is posted at Tharali.

By Order of the Court,

Sd/-

(U.C. Dhyani)

Registrar General.